## ANNUAL IMMOVAVBLE PROPERTY RETURN

## Statement of immovable property for the year

1.	Name of Officer (in full) and service to	SANJAY KUMAR GUPTA
- 1	which the officer belongs	: ICLC
2.	Present Post held	: Dp Director
3.	Present Pay	: 15600 -3910/- GP 6600

Name of District, Sub-Division, Taluk and village in which property is situated	Name and details of property		*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant	How acquired whether by purchases, lease**, mortgage inheritance, gift, or otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remarks
	Housing and other buildings	Lands				2	
Deverchetkanhalli. Begun Taluk. Bangalore.	Ftalr 1806 Sq bl- Super Brush area	408 Sani Uniced do fleet	Cyppux. Not- Value		2016 Constructed by Ashraya Group.	2:4 Odais minus Gxpenss 42,000	Kil

Signature	Charpe	2
Date	28/01/2018	
Date		

Inapplicable clause to be struck out.

- In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.
- Includes short-term lease also.
- The wording 'No Change or No addition opr as in previous year' may be avoided and all details filled up.

Note- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group 'A' and Group 'B') services under Rule 15(3) of the Central Civil Services (Conduct) Rules 1955(now Rule 18(1) of the CCS(Conduct) Rules, 1964), on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person.